

**Title:** Requests the Central Government to declare cash incentive, besides normal government reward given to all the Medal winners specially Gold Medal winners.

SHRI TH. CHAOBA SINGH (INNER MANIPUR): Mr. Chairman, Sir, thank you very much for giving me this opportunity. It is a matter of great pride and joy for our country that Shri Dingko Singh from Manipur has won a Gold Medal yesterday at the Bangkok Asiad by beating the world number 3 in the semi-finals and the world number 2 in the finals. However, what is of concern is that Shri Dingko Singh was not amongst those selected to go to the Asian Games at Bangkok and was chosen and approved to go to the Asian Games at the last minute. Such kind of unfair selection not only gives the wrong impression to sports persons particularly from small States of the North East as they feel that they are not treated fairly in the selection process. For example, in 1987, a woman cyclist from Manipur called was not selected controversially and a Sepak Kakraw Indian team last year consisting of mainly Manipuri boys were not sent due to reasons not yet clear to the public of Manipur. Therefore, a CBI inquiry into Shri Dingko Singh's last minute selection to participate in the Asian Games would be appropriate so that such promising sports persons from the North East in future do not feel that they have been unfairly treated...(Interruptions)

MR. CHAIRMAN : Please conclude.

SHRI TH. CHAOBA SINGH : Moreover, as an incentive, Manipur Government has declared Rs.1 lakh and I have also declared Rs.15,000 from my pocket for Shri Dingko Singh. Therefore, I request the Government of India through you, to declare adequate cash incentive, over and above the normal Government reward which is given to all the Medal Winners specially Gold Medal Winners.